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Date: 04/11/2025

(2024) 07 CCI CK 0003

Competition Commission Of India

Case No. 34 Of 2023

Anil Bansal APPELLANT

Vs

Indiabulls Housing Finance Limited. And

RESPONDENT

Others

Date of Decision: July 22, 2024

Acts Referred:

• Competition Act, 2002 - Section 3(1), 3(2), 4, 4(2)(a)(ii), 4(2)(c), 19(1)(a), 19(3), 19(4), 26(2), 33

Citation: (2024) 07 CCI CK 0003

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member,

Deepak Anurag, Member

Bench: Full Bench

Judgement